

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.3435
TO BE ANSWERED ON 10.08.2015**

COMPLAINTS AGAINST RAILWAY EMPLOYEES

**† 3435. SHRI K.N. RAMACHANDRAN:
SHRI JAI PRAKASH NARAYAN YADAV:**

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways have received complaints against its employees during the last three years and the current year;**
- (b) if so, the details of the employees against whom these complaints have been received along with the action taken by the Railways against them;**
- (c) whether promotion avenues of honest and upright officers are affected in the wake of enquiry against them; and**
- (d) if so, whether the Railways propose to ensure that the enquiry on malpractices is completed in a time-bound manner and if so, the details thereof?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI MANOJ SINHA)

(a) to (d) A Statement is laid on the Table of the House.

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STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO.3435 ASKED BY SHRI K.N. RAMACHANDRAN AND SHRI JAI PRAKASH NARAYAN YADAV, TO BE ANSWERED IN LOK SABHA ON 10.08.2015 REGARDING COMPLAINTS AGAINST RAILWAY EMPLOYEES

(a) Yes Madam.

(b)

Year	Complaints received during the year	Employees penalized during the year **
2012	8421	7450
2013	9016	4877
2014	10042	7231
2015*	4858	2831

***upto June**

**** The number of employees penalized includes action taken as an outcome of preventive checks and decoy checks, in addition to action taken as an outcome of complaints investigated.**

(c) As per extant instructions, promotion is not granted to officers during pendency of disciplinary proceedings for misconduct. Grant of promotion in such cases depends on the outcome of the disciplinary proceedings.

(d) Guidelines for time bound inquiry/investigations are already in place. CVC referred complaints are to be investigated in 3 months. Complaints referred by CVC under PIDPI Resolution are to be investigated in one month. Other complaints are to be investigated in six months. Every effort is made to complete investigations within stipulated time period.